

(a) whether the licence and lease of Bagiya Restaurant of Ashoka Yatri Niwas has been cancelled following the incident of burning of the body of a murdered woman whose death had occurred in mysterious circumstances;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c) Yes, Sir. ITDC has issued a legal notice on 14th July 95 for termination of the licence agreement and vacating the occupied premises forthwith.

[Translation]

Tata-Singapore Airlines

822. SHRIMATI SUMITRA MAHAJAN : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government have taken any final decision in regard to joint venture of Tata-Singapore Airlines;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b) The proposal received from Tata-Singapore airlines to operate a domestic airlines in India has not been approved by the Government.

(c) In order to ensure safety, security and orderly growth of air transport operations, it has not been considered possible, at present, to allow new agencies to start air transport services due to existing infrastructural constraints at the airports.

[English]

Awards to the Autonomous District Councils

823. DR. JAYANTA RONGPI : Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to bring the Autonomous District Councils under the purview of the Finance Commission;

(b) if so, the terms and conditions fixed therefor; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) :

(a) to (c) The 10th Finance Commission was constituted by the Presidential order dated 15th June, 1992. The terms of reference of the Commission did not contain any reference to the Autonomous District Councils. The Commission had submitted its report on 26th November, 1994. The Report together with an Explanatory Memorandum on the action taken on the recommendations of the Finance Commission was laid on the table of Parliament of 14th March, 1995. The recommendations as accepted by the Government are valid upto 1999-2000.

[Translation]

Hotels, Motels and Guest Houses in U.P.

824. DR. SAKSHIJI : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the details of hotels, motels and guest houses built with the assistance of Central Government in Uttar Pradesh;

(b) the financial assistance given by Union Government in this regard; and

(c) the number of hotels and guest houses built in the State by Union Government during 1994-95?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c) The Department of Tourism, Government of India does not undertake any construction work itself, but provides financial assistance to the State Government to construct tourist lodges, wayside amenities, yatri niwases, cafeterias and some tented accommodation. Financial assistance sanctioned to the State of U.P. for these purposes are :

1992-93	Rs. 37.06 lakhs
1993-94	Rs. 52.04 lakhs
1994-95	Rs. 72.51 lakhs

[English]

Fall in Income of IA And AI

825. SHRI N. DENNIS :
SHRI DATTA MEGHE :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the income of Indian Airlines and Air India has fallen sharply due to emergence of the private sector;

(b) if so, the details thereof for the last two years; and

(c) the steps taken to remedy the situation?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c) No, Sir. There is no sharp fall in the operating revenues of Air India and Indian Airlines during the last two years. Details are given below :

Year	Operating revenue Air India	Operating revenue Indian Airlines
1992-93	2435.86 crores	1513.12 crores
1993-94	2581.76 crores	1781.89 crores
1994-95 (Provisional)	2961.15 crores	2035.50 crores

However, to meet declining profitability Air India and Indian Airlines are taking steps to face the Competition by improving their product, image and on time performance.

Setting up of New Airports

826. SHRI GURDAS KAMAT : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government propose to set up new airports during the next five years; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b) It is proposed to set up new airports at Tura in Meghalaya, Lengpui in Mizoram, Kargil in Jammu & Kashmir and Androth in Lakshadweep with budgetary support from the Union Government.

Opening of Bank Branches in Madhya Pradesh

827. SHRI SURAJ BHANU SOLANKI : Will the Minister of FINANCE be pleased to state :

(a) the number of branches of nationalised banks which were proposed to be opened in Madhya Pradesh during the last two years as per the target fixed, location wise;

(b) the names of the nationalised banks, the branches of which have since been opened during the above period and the locations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) and (b) Under the extant policy of Reserve Bank of India, no year-wise targets are fixed for opening of branches. However, the total number of branches opened in Madhya Pradesh by nationalised banks during the

years ended March 1993 and March 1994 was 38 and 19 respectively Bank-wise locations of the same is attached as Statement.

STATEMENT

Bank Branches opened from 1.4.92 to 31.3.93 in the State of Madhya Pradesh.

S. No.	Bank Name	Centre Name
1	2	3
1.	State Bank of India	Bhopal
2.	State Bank of Mysore	Bhopal
3.	Andhra Bank	Bhopal
4.	Union Bank of India	Bhopal
5.	State Bank of India	Bilaspur
6.	Bank of Baroda	Katghora
7.	Union Bank of India	Korba
8.	State Bank of India	Manikpur
9.	Bank of Baroda	Chhindwara
10.	Canara Bank	Bhilainagar
11.	Oriental Bank of Commerce	Bhilainagar
12.	State Bank of India	Durg
13.	State Bank of Indore	Durg
14.	Union Bank of India	Durg
15.	State Bank of India	Khandwa
16.	Bank of Baroda	Guna
17.	State Bank of Patiala	Gwalior
18.	State Bank of India	Indore
19.	State Bank of Patiala	Indore
20.	Central Bank of India	Indore
21.	Dena Bank	Indore
22.	Union Bank of India	Indore
23.	Dena Bank	Jabalpur
24.	State Bank of India	Katni
25.	Bank of Baroda	Mandsaur